

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 31st March, 2023

No. HCM/S-85/2014-RG/ Hon'ble the Acting Chief Justice, High Court of Manipur is pleased to reconstitute the "**High Court Gender Sensitisation and Internal Complaints Committee (GSICC)**" under Regulation 4 (2) read with Regulation 5 of the Gender Sensitisation & Sexual Harassment of Women at the High Court of Manipur (Prevention, Prohibition and Redressal) Regulations, 2014 with the following:

| Sl. No. | Name | Designation |
|---------|---|------------------|
| 1. | Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur | Chairperson |
| 2. | Ms. Athokpam Shanta Devi, Registrar (Vigilance), High Court of Manipur | Member Secretary |
| 3. | Shri Irom Lalitkumar Singh, Sr. Advocate | Member |
| 4. | Smt. Kshetrimayum Harichhaya Devi, Advocate | Member |
| 5. | Smt. M.C. Nandini, Deputy Registrar (Accounts/Planning), High Court of Manipur | Member |
| 6. | Smt. R.K. Jibanlata Devi, Superintendent (Judicial-I), High Court of Manipur, (Member, High Court Employees' Association) | Member |
| 7. | Smt. Gunabati Laiphangbam, Sr. Judicial Assistant, High Court of Manipur (Treasurer, High Court Employees' Association) | Member |
| 8. | Smt. Nonibala Narengbam, Convenor, Women in Governance Wing, Manipur | Member |

By Order etc.

Sd/-
(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Memo No. HCM/S-85/2014-RG/ 5660-71

Imphal, the 31st March, 2023

Copy to:

1. The Registrar (Judl.)/(Vigilance), High Court of Manipur.
2. The President, High Court Bar Association, Manipur.
3. All the Joint Registrars, High Court of Manipur.
4. All the Deputy Registrars, High Court of Manipur.
5. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
6. All the Assistant Registrars, High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
8. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
9. The System Analyst, High Court of Manipur. He is requested to upload the same in the official website of this Registry.
10. Persons concerned.
11. Notice Board.
12. Concerned File/Guard File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR